GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.1547
TO BE ANSWERED ON 15th MARCH, 2022

MONITORING OF COMPANIES PRODUCING ADULTERATED FOOD ITEMS

1547. SHRI NEERAJ DANGI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of the measures taken by Government to monitor the companies producing substandard and adulterated food items;

(b) the State-wise details of the number of companies against which cases have been registered during the last three years; and

(c) the details of the legal steps taken by Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

(DR. BHARATI PRAVIN PAWAR)

(a) to (c): Food Safety and Standards Authority of India (FSSAI) has informed that under Food Safety and Standards Act, 2006, the enforcement of standards and norms under Food Safety and Standards Act, 2006 and Rules and Regulations primarily lies with State/UT Governments. Regular surveillance, monitoring, inspection and sampling of food products are carried out by Food Safety Officers of States/UTs and penal action is taken against the defaulting Food Business Operators (FBOs) as per the provisions of FSS Act, 2006, Rules and Regulations made thereunder.

To ensure effective enforcement, FSSAI interacts with the Food Safety Commissioners of States/ UTs through quarterly meetings of the Central Advisory Committee, Video Conferencing and State visits of senior officers of FSSAI. FSSAI provides financial assistance to States/ UTs under a Central Sector Scheme for strengthening of food testing infrastructure, including strengthening of State Food Testing Labs and provision for mobile food testing labs, as also under Memorandum of Understanding (MoU) framework, for strengthening of food safety infrastructure, hiring of manpower, etc.

FSSAI has advised Commissioner of Food Safety of States/UTs to carry out targeted enforcement and surveillance drive to check adulteration in food products such as milk, honey, oil etc.

As per information received from States/UTs, details of food samples analysed, found non-conforming (adulterated/sub-standard/misbranded) and action taken thereon State-wise against defaulting Food Business Operators (FBOs) during the last three years i.e. 2018-19, 2019-2020 and 2020- 2021 is at **Annexure-I, Annexure-II and Annexure-III**, respectively.

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Annexure-I

State-wise details of Samples analysed, found non-conforming and action taken for the year 2018-19

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	No. of Cases		No. of Convictions /	
				Criminal	Civil	Convictions	Penalties
1	**Andaman & Nicobar Island**	268	11	1	90	1	89
2	**Andhra Pradesh**	4715	692	104	456	29	344
3	**Arunachal Pradesh**	291	11	1	7	0	6
4	**Assam**	515	111	7	14	0	5
5	**Bihar**	4135	372	25	146	0	30
6	**Chandigarh**	315	30	37	21	30	15
7	**Chhattisgarh**	988	208	23	27	17	8
8	**Dadara & Nagar Haveli**	58	6	0	6	0	6
8 A	**Daman & Diu**	145	4	0	4	0	0
9	**Delhi**	2461	485	29	110	38	31
10	**Goa**	1550	88	1	9	0	17
11	**Gujarat**	9884	822	22	353	22	237
12	**Haryana**	2929	737	47	488	5	242
13	**Himachal Pradesh**	229	43	4	10	4	35
14	**Jammu & Kashmir**	3600	1416	10	698	1	466
15	**Jharkhand**	499	208	10	71	0	22
16	**Karnataka**	3945	456	71	249	0	146
17	**Kerala**	4378	781	102	565	2	339
18	**Lakshadweep**	NA					
19	**Madhya Pradesh**	7063	1369	114	1095	8	557
20	**Maharashtra**	4742	1036	957	910	18	529
21	**Manipur**	388	56	0	16	0	12
22	**Meghalaya**	81	3	1	0	0	3
23	**Mizoram**	124	27	0	0	0	0
24	**Nagaland**	202	175	0	63	0	63
25	**Odisha**	327	91	38	123	0	3
26	**Puducherry**	2037	39	0	0	0	0
27	**Punjab**	11920	3961	45	1840	3	1762
28	**Rajasthan**	5760	2147		657	141	686
29	**Sikkim**	182	17	0	0	0	0
30	**Tamil Nadu**	5730	2601	666	1718	306	1485
31	**Telangana**	1760	168	33	191	3	15
32	**Tripura**	192	8	0	3	0	0
33	**Uttar Pradesh**	22583	11817	451	8524	73	5526
34	**Uttarakhand**	755	35	8	28	0	28
35	**West Bengal**	1,708	384	6	58	0	20

Source: States/UTs,

Annexure-II

State-wise details of Samples Analysed, found non-conforming and action taken during 2019-20

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	Civil Cases		Criminal Cases	
				No. of Cases Launched	No. of Convictions	No. of Cases Launched	No. of Convictions
1	**Andaman & Nicobar Island**	613		10	6	0	0
2	**Andhra Pradesh**	4044	458	442	507	2	10
3	**Arunachal Pradesh**	346	10	4	5	0	1
4	**Assam**	459	129	53	10	14	1
5	**Bihar**	5665	501	147	8	53	0
6	**Chandigarh**	384	21	74		20	1
7	**Chhattisgarh**	1550	305	205	210	56	0
8	**Dadara & Nagar Haveli**	87	6	12		0	0
8 A	**Daman & Diu**	145	3	3			2
9	**Delhi**	2114	374	341	45	59	60
10	**Goa**	147	6	6	3	1	0
11	**Gujarat**	13160	984	579	368	16	4
12	**Haryana**	2417	473	372	197	30	4
13	**Himachal Pradesh**	675	129	20	101	6	1
14	**Jammu & Kashmir**	3688	950	1395	805	35	3
15	**Jharkhand**	1039	397	138		63	13
16	**Karnataka**	4551	465	351	211	80	12
17	**Kerala**	5021	778	359	398	210	8
18	**Ladakh**	6	0	9		0	0
19	**Lakshadweep**	NA					
20	**Madhya Pradesh**	15717	2575	2083	1588	131	17
21	**Maharashtra**	5962	1030	1150	666	1045	135
22	**Manipur**	92	73	17	17		1
23	**Meghalaya**	133	2	1		0	0
24	**Mizoram**	101	61	0		0	0
25	**Nagaland**	0	0	0		0	0
26	**Odisha**	702	183	61	5	12	0
27	**Puducherry**	5	5	22	20	0	0
28	**Punjab**	7053	1394	1990	2161	106	33
29	**Rajasthan**	6455	1834	903	174	75	0
30	**Sikkim**	18		0		0	0
31	**Tamil Nadu**	10528	3155	1779	1273	857	340
32	**Telangana**	1680	135	111	67	14	0
33	**Tripura**	33	8	0		0	0
34	**Uttar Pradesh**	21193	12568	14575	8881	1787	133
35	**Uttarakhand**	1211	267	142	126	0	0
36	**West Bengal**	1781	310	58	42	9	1

Source: States/ UTs

Annexure-III

State-wise details of Samples Analysed, found non-conforming and action taken during 2020-21

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found non-conforming	Civil Cases		Criminal Cases	
				No. of Cases Launched	No. of Cases Convicted	No. of Cases Launched	No. of Cases Convicted
1	**A&N Islands**	700	0	16	16	0	0
2	**Andhra Pradesh**	2329	383	223	216	31	3
3	**Arunachal Pradesh**	169	15	1	1	1	0
4	**Assam**	672	109	39	46	2	0
5	**Bihar**	1224	144	100	55	12	0
6	**Chandigarh**	292	32	42	54	15	0
7	**Chhattisgarh**	834	165	246	149	28	0
8	**D&N H D&D**	75	1	11	0	0	0
9	**Delhi**	1509	214	243	28	66	58
10	**Goa**	329	31	1	2	0	0
11	**Gujarat**	13284	1056	899	402	41	11
12	**Haryana**	2596	696	651	358	103	1
13	**Himachal Pradesh**	1568	420	204	16	14	5
14	**J&K**	4094	871	1554	573	32	2
15	**Jharkhand**	581	216	204	94	65	0
16	**Karnataka**	5217	319	151		47	4
17	**Kerala**	6971	1020	422	389	274	7
18	**Ladakh**	0	0	18	15	0	0
19	**Lakshadweep**	NA					
20	**Madhya Pradesh**	10886	2162	2228	1887	126	29
21	**Maharashtra**	4733	874	911	269	795	80
22	**Manipur**	235	19	4	4	0	0
23	**Meghalaya**	48	0	0	0	0	0
24	**Mizoram**	23	2	0	0	0	0
25	**Nagaland**	60	1	0	0	0	0
26	**Odisha**	1037	272	131	32	33	0
27	**Puducherry**	5	1	22	20	0	0
28	**Punjab**	6721	873	966	875	64	2
29	**Rajasthan**	7343	2054	584		56	0
30	**Sikkim**	32	0	0	0	0	0
31	**Tamil Nadu**	10766	3443	1463	1363	557	231
32	**Telangana**	894	98	44	22	14	0
33	**Tripura**	17	6	0	0	0	0
34	**Uttar Pradesh**	20613	12479	12514	7810	1486	72
35	**Uttarakhand**	905	255	285	118	6	0
36	**West Bengal**	1067	116	18	3	1	1

Source: States/ UTs